

Declaration of Assets and Liabilities

Year 2021-22

I, Ram Vinay Singh, son/daughter/wife of Late Munshi Mahto
Aged 57 years, belonging to Bihar Legislative Assembly, Patna
service and presently working as Driver
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Urmila Devi	Dependant-1 Vicky Kumar	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	2000/-	2000/-	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20000/-	18000/-	25000/-	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. 7614 Yearly.	Nil	Nil	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	N/A	N/A
(vi)	Jewellery (give details of weight and value)	Nil	Gold 10 gram Rs.50,000/- Silver 50 gram Rs.3500	Nil	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ram Vinay Singh

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Urmila Devi	Dependant-1 Vicky Kumar	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Sohechak Dist- Jehanabad 10.5 dismil Rs. 4 Lakh	Sohechak Dist- Jehanabad 10.5 dismil Rs. 3.80 Lakh	Nil	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Sohechak Dist- Jehanabad 3-dismil Rs. 1.30 Lakh	Nil	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	At-Sohe Dist- Jehanabad 0.8 dismil Rs. 85000/-	Nil	Nil	N/A	N/A
(v)	Others (such as interest in property)	Nil	Nil	Nil	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on January 2022
(a)	(i) Loans from Banks	State Bank of India	3,10,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Pan No. CQAPS2637F	N/A
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1362

Gender :-

M (M/F)

Date of Birth :-

0 1 0 1 1 9 6 5 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BLAS Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Jehanabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Ram Vinay Singh*

Name of Employee: Ram Vinay Singh

Place: Patna

Designation: Driver

Date: .../1/2022

Department: Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ram Vinay Singh